

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 07.07.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 227/16	TP 85/17	Hearing	433	Hightek Ecowood Vs Fortuna Projects(India) Pvt. Ltd., & Another.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Hansha

Managing Partner

988400007

The Managing Director of the Petitioner Company is present. He informed the Tribunal that his counsel is unable to attend today and till date the petitioner has not complied the relevant provisions of I&B Code from the time the matter is transferred from the Hon'ble High Court. The matter is listed several times for complying the provisions of I&B Code. Even to this date, the provisions of I&B Code has not been complied.

Time is granted as a last chance till 27.07.2017 to comply the provisions of I&B Code and if the petitioner fails to comply the provisions of I&B code, orders will be passed in accordance with law.

List it on 27.07.2017.

MEMBER (J)